Interim Resolution Professional / Resolution Professional : Rajender Kumar Girdhar IBBI Registration No. IBBI/IPA-003/IP-N00048/2017-18/10396

Name of the corporate debtor RSAL Steel Pvt. Ltd. Date of commencement of CIRP: 03.09.2019 (Order Received on 09-09-2019); List of creditors as on: 20-10-2020

List of operational creditors (Employees)

(Amount in Rs.)

SI.	Name of	Name of	Details of o	claim	Details of claim admitted				Amount	Amount	Amount	Amount	Remarks,
No.	authorise	employee	Date of	Amount	Amount	Nature of	Whether	% of	of	of any	of claim	of claim	if any
	d		receipt	claimed	of claim	claim	related	voting	contingen	mutual	under	not	
	represent				admitted		party?	share in	t claim	dues, that	verificati	admitted	
	ative, if							CoC, if		may be	on		
	any							applicabl		set- off			
								e					
	NIL			0	0							0	
												0	
												0	
0	Total			0	0			0	0	0	0	0	